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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 12-A to F of 2016 with  
TP No. 12/397-398/NCLT/AHM/2016 (New)  
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014  
With CP No. 3/397-398/CLB/MB/2011 (Old)**

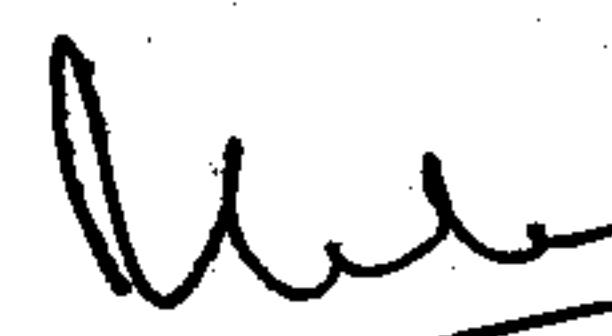
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: **Karun Jain**  
V/s.  
**Asian Films Production & Distribution Ltd. & Ors.**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Hitesh Buch	PCS	For R-1 Co	
2.	R' K. GUPTA	Advocate	for Petitioners	

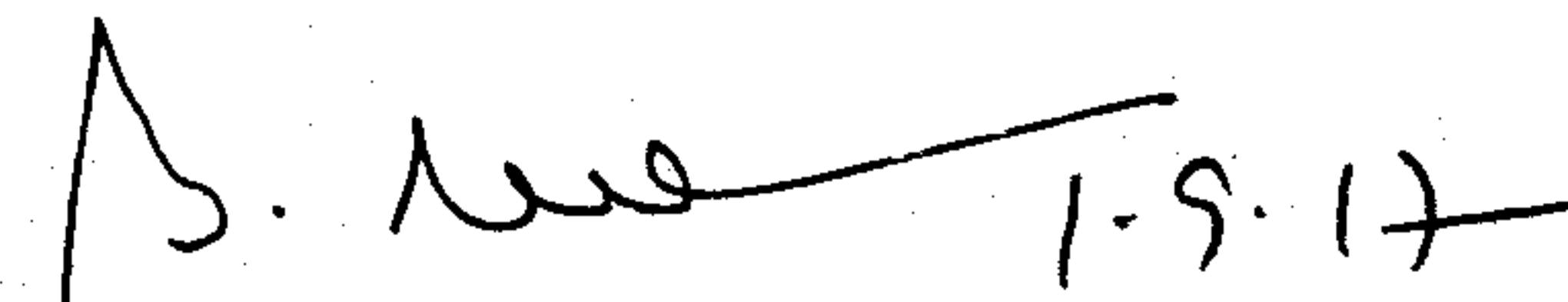
**ORDER**

Learned Advocate Mr. R.K. Gupta present for Original Petitioner. Learned PCS Mr. Hitesh Buch present for Original Respondent No.1. None present for other Original Respondents.

Written submissions not filed.

At request of Learned Counsel for petitioner and Learned PCS for Respondent requested time to file written submission.

List the matter on 11.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.